

संयुक्त सचिव
Joint Secretary

Ghazala Meenai

Tel No. 011-23387269

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भारत सरकार
सामाजिक न्याय और अधिकारिता मंत्रालय
सामाजिक न्याय और अधिकारिता विभाग
शास्त्री भवन, नई दिल्ली-110 115

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
DEPARTMENT OF SOCIAL JUSTICE AND EMPOWERMENT
SHASTRI BHAWAN, NEW DELHI-110 115

D.O. No.15-40(28)/2016-17/AG-II

Dated the 9th June, 2017

SCA
AS
JS(AC)
Dear Sir,

16022
23/6/17

Please find enclosed a copy of this Ministry's O.M of even number dated 01.06.2017 inviting nominations for **Vayoshreshtha Samman**-National Awards for Senior Citizens-2017 which are conferred on eminent Senior Citizens and Institutions who have rendered distinguished service for the cause of elderly persons, especially indigent senior citizens.

2. As per the Scheme of Awards, the Vayoshreshtha Samman will be conferred by the Hon'ble President on 1st October, 2017 on the occasion of the International Day of Older Persons (IDOP). I am to request that the enclosed O.M. may be widely circulated among all the field formations of your Ministry, with suitable instructions for forwarding of nomination of eligible individuals/institutions to be considered for the award.

With regards,

Encl. as above

Yours sincerely,

Ghazala Meenai
(Ghazala Meenai)

Shri Tapan Ray

Secretary,

Ministry of Corporate Affairs

A-Wing, Shastri Bhawan, New Delhi

Tapan Ray
Secretary
23/6

420/6000
27.06.17

[Signature]
23/6/17

Mr. P. Singh
23/6/2017

DS (F&A) OL
DS (DPP)

[Signature]
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27/6/17
Pritam Singh
Addl. Secretary
[Signature]

F.NO.15-40(28)/2016-17/Ag.II
Government of India
Ministry of Social Justice and Empowerment
Department of Social Justice and Empowerment
Ageing Division

New Delhi, 1st June, 2017.

OFFICE MEMORANDUM

Subject: Invitation of nominations for National Awards for Senior Citizens (Vayoshreshtha Samman) 2017 to eminent senior citizens and institutions for distinguished service for the cause of elderly persons – reg.

The Ministry of Social Justice and Empowerment, as part of celebration of the International Day of Older Persons (IDOP) on 1st October every year has been conferring Vayoshreshtha Samman on eminent senior citizens and institutions involved in rendering distinguished services for the cause of elderly persons, especially **indigent senior citizens**, under the following categories:-

Sl. No.	Category	Description/ Eligibility	Nature of Awards
INSTITUTIONAL CATEGORY			
1	Best Institution for Research in the field of Ageing	For institutions with a record of outstanding work in research and dissemination of knowledge in the field of ageing.	(a) Citation (b) Memento (c) Cash award of Rs.5 lakhs
2	Best Institution for providing services to Senior Citizens and Awareness Generation	For institutions with a record of providing services to the elderly, especially indigent senior citizens.	(a) Citation (b) Memento (c) Cash award of Rs.5 lakhs
3	Best District Panchayat in providing services and facilities to Senior Citizens	To the district Panchayats, which have done outstanding work for senior citizens.	(a) Citation (b) Memento (c) Cash award of Rs.10 lakhs
4	Best Urban Local Body in providing services and facilities to Senior Citizens	To municipal bodies, which have done outstanding work for senior citizens.	(a) Citation (b) Memento (c) Cash award of Rs.10 lakhs

Sl. No.	Category	Description/ Eligibility	Nature of Awards
5	Best State in implementing the Maintenance and Welfare of parents and Senior Citizens Act, 2007, and providing services and facilities to Senior Citizens	To the State or Union Territories which has taken a lead in implementing various provisions of the Act and has highest percentage of settlement of claims of maintenance or best security programme for elderly.	(a) Citation (b) Memento
6	Best Private Sector Organisation in promoting the wellbeing and welfare of Senior Citizens	Corporate Houses, addressing the problems of elderly either by providing them gainful employment, or utilising their skills and experience to the benefit of the society or creating infrastructure in geriatric medical care or any other similar step for the benefit of senior citizens as a community. The activities undertaken for benefit of senior citizens should be away from the mainline business of the organization.	(a) Citation (b) Memento
7	Best Public Sector Organisation in promoting the wellbeing and welfare of Senior Citizens	Public Sector Undertakings undertaking service to the community through activities under corporate social responsibility and also through programmes for retired employees.	(a) Citation (b) Memento
INDIVIDUAL CATEGORY			
8	Centenarian	For renowned individuals who are above ninety years and are still physically active, independent and contributing to the society.	(a) Citation (b) Memento (c) Cash award of Rs.2.5 lakhs
9	Iconic Mother	For women senior citizens who in the face of great odds, brought up their children and supported them in being high achievers in the field of their choice.	(a) Citation (b) Memento (c) Cash award of Rs.2.5 lakhs
Sl. No.	Category	Description/ Eligibility	Nature of Awards
10	Lifetime Achievement	To senior citizens, preferably above seventy years, who have	(a) Citation (b) Memento

		worked in the field of ageing and made significant contribution in the field.	Cash award of Rs.2.5 lakhs
11	Creative Art	For winners of national/international acclaim for their contribution to literature, theatre, cinema, music, dance, painting, sculpture, photography, etc. and who continue to be active in their field well into their old age.	(a) Citation (b) Memento (c) Cash award of Rs.2.5 lakhs
12	Sports and Adventure (one each for Male and Female)	To senior citizens who have won international acclaim and who continue to contribute in the field of sports and adventure.	(a) Citation (b) Memento (c) Cash award of Rs.2.5 lakhs
13	Courage & Bravery (one each for Male and Female)	To senior citizens who have displayed extra ordinary courage in the face of grave danger.	(a) Citation (b) Memento (c) Cash award of Rs.2.5 lakhs

2. The following agencies or individuals are eligible to make nominations of suitable persons/institutions for the Awards:-

- (a) The Ministries or Departments of the Government of India and their autonomous organizations.
- (b) The State Governments or Union Territory Administrations.
- (c) Past recipients of Padma Awards, Vayoshrestha Samman and other National Awards in both individual and institutional categories.
- (d) Members of the National Council of Senior Citizens (NCSrC).
- (e) Renowned Apex Chambers like Federation of Indian Chambers of Commerce and Industry (FICCI), Confederation of Indian Industry (CII), Associated Chamber of Commerce and Industry (ASSOCHAM), National Association of Software and Service Companies, PHD Chamber of Commerce and Industry etc.
- (f) Any other category of persons or institutions authorized by the Ministry from time to time.

3. For detailed eligibility criteria for nomination for the Awards and the procedure for nomination etc., the website of this Ministry <http://socialjustice.nic.in> may kindly be visited. The proforma for nomination for Institutional Category is given at **Annexure-I** and for Individual Category is given at **Annexure-II** to this circular.

4. Nominations in the prescribed proforma complete in all respects with the requisite supporting documents, photograph and bio-data of the nominee (in the case of individual category), may be sent to the following address:

Smt. Ghazala Meenai
Joint Secretary (SD)
Department of Social Justice & Empowerment
Ministry of Social Justice & Empowerment
Room No.616, A-Wing, Shastri Bhawan
Dr. Rajendra Prasad Road
NEW DELHI-110001.

5. The last date for receipt of nominations is **30th June, 2017**. It may be noted that self nominations and applications from individuals or institutions not recommended by the prescribed agencies/individuals as mentioned in para 2 of this circular, shall not be entertained and shall be liable to be rejected summarily.



(Ghazala Meenai)
Joint Secretary to the Government of India
Tel.: 23387269

Encl.: Annexure-I
Annexure-II

To

All Ministries/Departments of Government of India
All State Government Ministries/Departments/UT Administrations

ANNEXURE I

FORMAT FOR RECOMMENDING INSTITUTIONAL AWARDS

1. Full Name, complete
Address. of the organization or Individual
2. Whether operating in own premises
or in rented premises
3. Other Communication devices:
 - (i) Landline Phone no.
 - (ii) Mobile No.
 - (iii) Fax no.
 - (iv) E-mail address:
4. Area of specialization
(If possible, please attach Memorandum
and Articles of Association
containing object and bye-laws)
5. Name of the parent Organization or
Registered Body (If possible, please attach
certified copy of the certificate of registration):
6. The details of Managing Committee
and qualification of their members:
7. Whether the NGO is working at
 - (a) Regional Level
 - (b) State Level
 - (c) National Level
 - (d) International Level
8. Total staff strength of the NGO
9. If possible, please attach the annual reports
for the last three years:
10. Special or Outstanding achievements during last five years in the field of ageing and
related issues:
11. Details of Awards or honours received, if any (attach citations)
12. Justification for the award.

ANNEXURE II

FORMAT FOR RECOMMENDING INDIVIDUALS FOR NATIONAL AWARD

1. Full name and complete address
2. Designation
3. Other means of Communication
 - (A) Landline Phone no.
 - (B) Mobile No.
 - (C) Fax no.
 - (D) E-mail address:
4. Academic Qualifications:
5. Subject of study or research:
6. Area of specialization:
7. Details of Professional experience
(Area and number of years in chronological order)
8. Please specify details of notable work during the last three years in the field:
9. Details of Awards or honours received if any (attach citations)
10. Justification for the award.